

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 181/00525/2020

Monday, this the 21st day of December, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

P. Mohammed Abdul Jabbar (Sub Officer, Fire Department),
Aged 54 years, S/o. Nallakoya, Kavaratti Police Fire Protection
Control Unit, Kavaratti Island, Lakshadweep, Pin – 682 555,
Residing at Padipura House, Androth Island, Pin – 682 551,
Mob. Number – 9480536881. **Applicant**

(By Advocate : Mr. Mohammed Salih P.M.)

V e r s u s

1. The Administrator, Union Territory of Lakshadweep, Kavarati Island, Lakshadweep, Pin – 682 555.
2. The Superintendent of Police cum Chief Fire Officer, Lakshadweep, Kavarati Island, Lakshadweep, Pin – 682 555.
3. The Deputy Inspector General of Police, Lakshadweep, Kavarati Island, Lakshadweep, Pin – 682 555. **Respondents**

(By Advocate : Mr. S. Manu)

This application having been heard on 21.12.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard the Advocate appearing for the applicant and the Advocate appearing for the respondents through video conferencing.

2. Learned counsel for the respondents submitted that the applicant is retained at Kavaratti and fresh orders are already issued. Therefore, nothing survives in the OA.

3. In view of the above, the Original Application is closed. No order as to costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

Original Application No. 181/00525/2020**APPLICANT'S ANNEXURES**

Annexure A1: True copy of the representation made by the applicant for getting transferred to Androth from the Kavaratti station dated 28.1.2020.

Annexure A2: True copy of the transfer order (F.No. 10/35/2005-AC(F) vol II) dated 21.10.2020 by which the applicant is transferred from the current station i.e. Kavaratti fire Station to Amini Fire Station.

Annexure A3: True copy of the representation made by the applicant to be retained in present station for dated 23.10.2020.

RESPONDENTS' ANNEXURES

Annexure R1(a): True copy of the office order F. No. 10/35/2005-AC(F) vol II/2352 dated 6.11.2020 issued by the 2nd respondent.

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